

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 875
ANSWERED ON 07TH FEBRUARY, 2019

PERMIT FOR E-VEHICLES

875. DR. K. GOPAL:
ADV. M. UDHAYAKUMAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the exemption for permit for e-autos and e-buses may have a big impact since getting a new permit is extremely difficult;
- (b) if so, the details thereof;
- (c) whether similarly, e-bikes also would see a considerable impact being a new area;
- (d) whether permitting the youth in the age group of 16-18 years to drive e-scooters, which are gearless, will lead to a big demand for e-scooters; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (e) The Government vide, S.O. 5333(E) dated 18th October, 2018 has granted exemption to the Battery Operated Transport Vehicles from the requirement of permits. Further, the Government vide, G.S.R. 1225(E), dated 20th December, 2018 had notified certain specifications for the grant of licence to the age group of 16-18 years to drive gearless E-scooters/ Bikes upto 4.0 KW. These measures will create a favorable ecosystem for growth of electric vehicles in public transport and shared mobility and boost the demand for environment friendly vehicles in the country.
